

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 911 /Confdl. /2017  
II-1-10/2001

Bilaspur, dated 04<sup>th</sup>, July, 2017

In partial modification of the Registry Order no. 836 dated 29.11.2016, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against Their Lordships' name in the following table, with effect from 03.07.2017:-

### TABLE

Sl.No	Name of Hon'ble Judge	Civil District
1.	Hon'ble Shri Justice Prashant Kumar Mishra	Bilaspur, Baloda-Bazar and Mungeli
2.	Hon'ble Shri Justice Goutam Bhaduri	Raigarh, Korba and Janjgir-Champa

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(GAUTAM CHOURADIA)  
REGISTRAR GENERAL

Endt. No. 912 /Confdl. /2017  
II-1-10/2001 \_

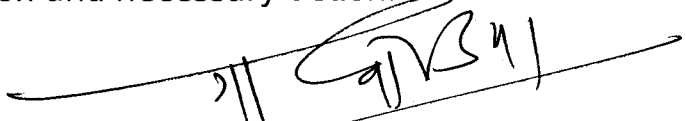
Bilaspur, dated 04<sup>th</sup>, July, 2017

### Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

11. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. Registrar (Vigilance/ I. & E./ Computerisation), High Court of Chhattisgarh, Bilaspur for information.
16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
18. Principal Judge/Judge, Family Court, Bilaspur/ Raigarh/ Korba/ /Janjgir-Champa for information.
19. Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur/ Korba/ Raigarh for information.
20. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M./Classification), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
24. Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

  
 (GAUTAM CHOURADIA)  
 REGISTRAR GENERAL  
 4. 6 2016